

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

27(kol)/2009

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>st</sup> July, 2017, 10.30 A.M**

Name of the Company		Rajkishore Shaw & Anr -Versus- Vishal Gases Pvt.Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. ANIMESH PAUL  
2. M.P. GUPTA

*By Petitioners*

*Animesh Paul*  
21/7/17

**ORDER**

Ld. Counsels for the petitioners are present.

He informed that in compliance of the order dated 04/07/2017 he has paid the cost and he filed the memo no.71 dated 14/07/2017, showing that cheque dated 14/07/2017 has been deposited in the account of State Legal Services Authority, West Bengal. The petitioner is directed to file certificate of West Bengal State Legal Service Authority to show that the cheque has been encashed.

List the matter on 31/08/2017.

*Sd.*  
(Vijai Pratap Singh)  
Member (J)